

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:297

ANSWERED ON:01.03.2007

APPOINTMENT OF CMD IN ONGC

Bhakta Shri Manoranjan;Das Gupta Shri Gurudas;Ponnuswamy Shri E.;Reddy Shri Suravaram Sudhakar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) since when the post of Chairman-cum-Managing Director of Oil and Natural Gas Corporation has fallen vacant;
- (b) whether there has been inordinate delay in the appointment to the said post;
- (c) if so, whether the panel recommended by the Public Enterprises Selection Board has been scrapped;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the fresh initiatives taken by the Government for appointment of Chairman-cum- Managing Director in Oil and Natural Gas Corporation?

**Answer**

MINISTER OF STATE FOR PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (e): The post of Chairman and Managing Director (CMD) of Oil & Natural Gas Corporation (ONGC) has fallen vacant with effect from 25.5.2006, consequent on the expiry of the five-year term of Shri Subir Raha, then CMD, ONGC. The proposal of the Ministry of Petroleum & Natural Gas for appointment of Shri R.S. Sharma, Director (Finance), ONGC, from the panel recommended by the Public Enterprises Selection Board (PESB) as CMD ONGC has been returned by the Competent Authority with direction to provide for fresh selection from a wider choice including candidates from outside PSUs, and also that the selection of CMD, ONGC be made through a Search-cum-Selection Committee under the Chairmanship of Chairman, PESB. Action in this regard is being taken.